## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

## COURT-III

(CAA)-295/ND/2017

IN THE MATTER OF:

Marigold Ventures (P) Ltd with Marigold Strategies (P) Ltd

.PETITIONER

SECTION:

Under Section 230-232

Order delivered on 07.11.2017

Coram:

R. VARADHARAJAN,
Hon'ble Member (Judicial)
For the Petitioner/Applicant : For the Respondents :

## **ORDER**

Learned Counsel for the petitioner is present. Heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit